

DIVISION BENCH

ITEM NO. 112

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 403/2022 IN CP (IB) No. 223/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th May, 2023

Attendance-Cum-Order Sheet of the Hearing

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|----------------------------|--|
| NAME OF THE COMPANY | STANDARD CHARTERED BANK V/S M/S JVL AGRO INDUSTRIES LTD |
| UNDER SECTION | 7 IBC (IN LIQUIDATION) |

COUNSEL APPEARED THROUGH PHYSICAL CONFERENCING:

Sh. Yash Tandon, Adv.

: For the Applicant in IA No. 403/2022

ORDER

IA No. 403/2022

The consideration on this IA is deferred in view of the observations recorded in the last order.

Let the matter to come up for hearing on 26th May, 2023 higher on the board.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

19th May, 2023

*Bipul Kumar Tiwari
(Stenographer)*